

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No. 392 of 2020**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. Indrajit Sinha, Advocate  
For the Respondent-State : Mr. Ashok Kumar, AAG-IV

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04/08.07.2020 The present writ petition is taken up today through Video conferencing.

AC to AAG-IV prays for and is allowed four weeks' time to seek instruction and file counter affidavit.

Put up this case under the heading "For Admission" along with W.P.(C) No. 390 of 2020 and other analogous cases.

**(Rajesh Shankar, J.)**

Manish